

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1973.  
TO BE ANSWERED ON FRIDAY, THE 23<sup>RD</sup> DECEMBER, 2022.**

**STARTUP INDIA SEED FUND SCHEME**

**1973. DR. K. LAXMAN:**

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the number of people benefitted under the 'Startup India Seed Fund Scheme' (SISFS) in the last three years;
- (b) the details of beneficiaries, urban vs rural; and
- (c) the details of the steps being taken by Government to ensure that the benefits of the said scheme reach the maximum people?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI SOM PARKASH)**

- (a):** The Startup India Seed Fund Scheme (SISFS) has been approved for the period of 4 years starting from 2021-22. The Scheme aims to provide financial assistance to startups for proof of concept, prototype development, product trials, market entry and commercialization. It is implemented with effect from 1st April 2021 with a corpus of Rs. 945 crore.

As per provisions under SISFS, the Government has constituted an Experts Advisory Committee (EAC) which is responsible for the overall execution and monitoring of the SISFS. The EAC evaluates and selects incubators for funds under the Scheme. These incubators thereon select the startups based on certain parameters outlined in Scheme guidelines. 126 incubators have been approved and these incubators have selected 656 startups under the Scheme as on 30th November 2022. Year-wise distribution of approved incubators and selected startups is placed at **Annexure-I**.

- (b):** Information related to beneficiaries from urban-rural areas is not centrally maintained.
- (c):** Startup India Seed Fund Scheme (SISFS) is implemented on a pan-India basis. Various measures are undertaken by the Government to create nation-wide awareness of the Scheme such as:

- i. A dedicated digital micro-site on Startup India portal ([www.startupindia.gov.in](http://www.startupindia.gov.in)) has been developed for end-to-end implementation and monitoring of the Scheme. It enables a paperless and faceless accessibility to the Scheme from any part of the country.
- ii. The Scheme is sector-agnostic thereby applicable for all eligible DPIIT-recognised startups as per Scheme guidelines.
- iii. The 'call for applications' is live throughout the year (rolling basis selection mechanism) for both eligible incubators and eligible startups.
- iv. Regular outreach, capacity building and hand-holding workshops are conducted in collaboration with various stakeholders at both national and regional levels.

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1973 FOR ANSWER ON 23.12.2022.**

**Year-wise list of incubators approved and startups supported by approved incubators under SISFS (Scheme made operational in FY 2021-22) as on 30<sup>th</sup> November 2022 is as under:**

<b>Financial Year</b>	<b>Number of Incubators Approved</b>	<b>Number of Startups Selected on the Portal</b>
2021	80	304
2022 (as on 30 <sup>th</sup> November 2022)	46	352
<b>Grand Total</b>	<b>126</b>	<b>656</b>

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